

DIVISION BENCH  
COURT - II

**O-228**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/44(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	<b>BANI BHATTACHARYA VS PENINSULAR MARINE AGENCIES PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 213 SEC. 241(1) SEC. 242(4) RULE 11 OF NCLT</b>

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Respondent No.1 to 3  
Mr. Dripto Majumdar, Adv. ]  
Mr. Kalyan Chowdhury, Adv. ]  
Mr. Navneet Mishra, Adv. ]

**ORDER**

1. Ld. Counsel for the Respondent No. 1 to 3 present.
2. Ld. Counsel for the respondents submitted that the pleading are completed.
3. List the matter on **09.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**